

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 109 of 2013**

**Dated : 24<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Spinning Mills Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S.P. Parthasarathy**

**Counsel for the Respondent(s):**

**ORDER**

**Admit.** Issue notice to both the Respondents. The Respondents are directed to file their respective reply on or before 21.06.2013 after serving copy on the other side. The Learned Counsel for the Appellant is at liberty to file rejoinder thereto.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter along with Appeal no. 92 of 2013 for hearing on

**18.07.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**